

**INTRODUCTION**

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

## COPYRIGHT PUBLICATION

<b>SL NO</b>	<b>CASE NUMBERS</b>	<b>RENEWED ON</b>
1.	194993	18.02.2014
2.	194994	18.02.2014
3.	194996	18.02.2014
4.	194997	18.02.2014
5.	194998	18.02.2014
6.	194999	18.02.2014
7.	224910	17.02.2014
8.	224911	17.02.2014
9.	224912	17.02.2014
10.	224913	17.02.2014
11.	224915	17.02.2014
12.	224916	17.02.2014
13.	224917	17.02.2014
14.	224918	17.02.2014
15.	229468	17.02.2014
16.	240955	18.02.2014
17.	240957	18.02.2014
18.	240958	18.02.2014
19.	245771	18.02.2014
20.	245772	18.02.2014
21.	249795	17.02.2014
22.	249796	17.02.2014
23.	251494	17.02.2014
24.	195499	19.02.2014
25.	195500	19.02.2014
26.	196366	19.02.2014
27.	196367	19.02.2014
28.	196365	19.02.2014
29.	194831	19.02.2014
30.	194825	19.02.2014
31.	192321	19.02.2014
32.	192322	19.02.2014
33.	195524	19.02.2014
34.	240952	19.02.2014
35.	245358	19.02.2014
36.	247174	19.02.2014
37.	247175	19.02.2014
38.	249368	19.02.2014
39.	249375	19.02.2014
40.	249820	19.02.2014

**CANCELLATION PROCEEDINGS**  
**under Section 19 of the Designs Act, 2000**

**“The Asstt. Controller of Patents & Designs passed an order on 11/3/2014 to cancel the registration of registered Design No. 183512 dated 25/9/2000 under Class 1 for the article ‘Oil Container’ in the name of Sureka Trading Co., 84P, Bhairav Dutta Lane, Howrah – 711106, an Indian partnership firm whose partners are Narendra Kumar & Mr. Kailash Kumar of the above address ”**




**THE DESIGNS ACT 2000**  
**SECTION 30**  
**DESIGN ASSIGNMENT**


The Design stands in the name of SOCIETE DE TECHNOLOGIE MICHELIN (CO-PROPRIETOR) registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

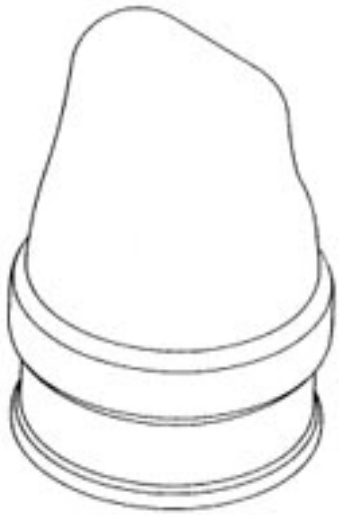
<b>Design Nos.</b>	<b>Class</b>	<b>Name</b>
202087	12-15	COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON-F-63000, CLERMONT-FERRAND, FRANCE


## REGISTRATION OF DESIGNS



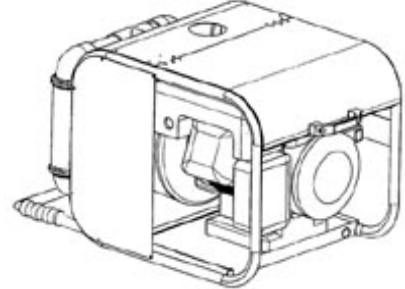
The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown




<b>DESIGN NUMBER</b>	255549	
<b>CLASS</b>	02-04	
<b>1)THAIKATTIL JOSE,</b> THAIKATTIL HOUSE, OLLUKARA P.O., THRISSUR, KERALA STATE, 680655, INDIA, AN INDIAN NATIONAL		
<b>DATE OF REGISTRATION</b>	30/07/2013	
<b>TITLE</b>	FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255649	
<b>CLASS</b>	08-06	
<b>1)DILIPBHAI BACHUBHAI HIRPARA (INDIAN NATIONALS) AND SOLE PROPRIETOR OF JANKI DIE-CAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS</b> AT-PLOT NO. 834, AJI INDUSTRIAL AREA, NR; SITARAM WAY BRIDGE, OPP: MUNICIPAL WORKSHOP, BHAVNAGAR ROAD, RAJKOT-GUJARAT (INDIA)		
<b>DATE OF REGISTRATION</b>	06/08/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256931	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT</b> RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256278	
<b>CLASS</b>	07-99	
<b>1)BONJOUR INTERNATIONAL, A INDIAN PARTNERSHIP FIRM OF 15 UA JAWAHAR NAGAR, DELHI-110007, INDIA, WHOSE PARTNERS ARE (1) RAMAN GUPTA OF 385, DEEPALI, PITAMPURA, DELHI-110034 (2) RAJESH KUMAR GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 AND (3) REENA GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 ALL INDIAN NATIONALS</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	COVER FOR FLASK	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	252249	
<b>CLASS</b>	24-02	
<b>1)BECTON, DICKINSON AND COMPANY, A COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED STATES OF AMERICA, OF 1 BECTON DRIVE, FRANKLIN LAKES, NEW JERSEY 07417-1880, THE UNITED STATES OF AMERICA</b>		
<b>DATE OF REGISTRATION</b>	11/03/2013	
<b>TITLE</b>	CAP FOR A CONNECTOR OF MEDICAL APPARATUS	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/431,791	11/09/2012	U.S.A.

<b>DESIGN NUMBER</b>	256635	
<b>CLASS</b>	04-02	
<b>1)ANCHOR HEALTH &amp; BEAUTY CARE PVT. LTD., 201-C, WING, INNOVA MARATHON NEXT GEN., OFF G.K.MARG, OPP. PENINSULA CORPORATE PARK, LOWER PAREL (W), MUMBAI-400013. STATE OF MAHARASHTRA INDIA, / A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT., ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	20/09/2013	
<b>TITLE</b>	TOOTH BRUSH	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256938	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256295	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254799	
<b>CLASS</b>	29-01	
<b>1)ADVANCED FIREFIGHTING TECHNOLOGY GMBH, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY OF HEGGENKAMP 15, 49163 BOHMTE, GERMANY</b>		
<b>DATE OF REGISTRATION</b>	25/06/2013	
<b>TITLE</b>	FIREFIGHTING DEVICE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255608		
<b>CLASS</b>	01-01		
<b>1)MOHAN BAKERS PRIVATE LIMITED, A COMPANY DULY REGISTERED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956, WHOSE ADDRESS IS</b> 305 MANGALAM, 24 HEMANTA BASU SARANI, KOLKATA-700001, WEST BENGAL, INDIA			
<b>DATE OF REGISTRATION</b>	01/08/2013		
<b>TITLE</b>	BISCUIT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256937		
<b>CLASS</b>	05-05		
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT</b> RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
<b>DATE OF REGISTRATION</b>	30/09/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	251454		
<b>CLASS</b>	09-05		
<b>1)AVENTISUB II INC., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATES OF DELAWARE, OF</b> 3711 KENNETT PIKE, SUITE 200 GREENVILLE, DELAWARE 19807, UNITED STATES			
<b>DATE OF REGISTRATION</b>	06/02/2013		
<b>TITLE</b>	BLISTER PACKAGE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29429017	06/08/2012	U.S.A.	



<b>DESIGN NUMBER</b>	255580		
<b>CLASS</b>	23-02		
<b>1)DEEPAM PALM DISH, SMALL SCALE INDUSTRIAL UNIT, REGISTERED UNDER MSME ACT, WHOSE ADDRESS IS</b> DEEPAK PALM DISH, MAPCO ROAD, ST. THOMAS STREET, KURIAHIRA, THRISSUR-6, KERALA AND NATIONALITY IS INDIAN			
<b>DATE OF REGISTRATION</b>	31/07/2013		
<b>TITLE</b>	SOAP DISH		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256679		
<b>CLASS</b>	24-02		
<b>1)SANTEN PHARMACEUTICAL CO., LTD., A JAPANESE COMPANY OF</b> 9-19, SHIMOSHINJO 3-CHOME, HIGASHIYODOGAWA-KU, OSAKA-SHI, OSAKA 5338651, JAPAN			
<b>DATE OF REGISTRATION</b>	23/09/2013		
<b>TITLE</b>	INTRAOCULAR LENS IMPLANTATION DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-008901	19/04/2013	JAPAN	
<b>DESIGN NUMBER</b>	255876		
<b>CLASS</b>	05-05		
<b>1)PARRY MURRAY &amp; CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	16/08/2013		
<b>TITLE</b>	TEXTILE FABRIC		
<b>PRIORITY NA</b>			

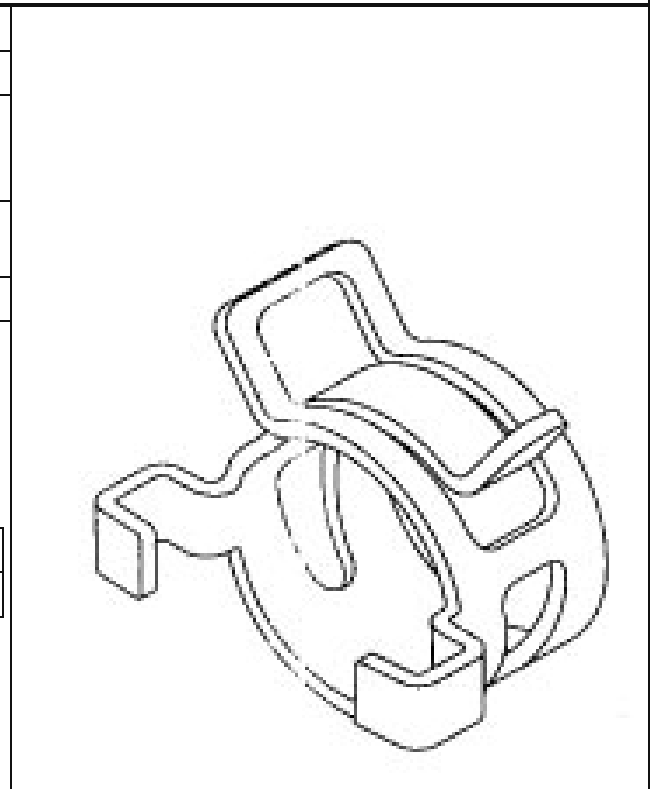
<b>DESIGN NUMBER</b>	256072
<b>CLASS</b>	12-16
<b>1)MAHINDRA &amp; MAHINDRA LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913 OF</b> GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA	
<b>DATE OF REGISTRATION</b>	27/08/2013
<b>TITLE</b>	CARRIER OF A VEHICLE
<b>PRIORITY NA</b>	




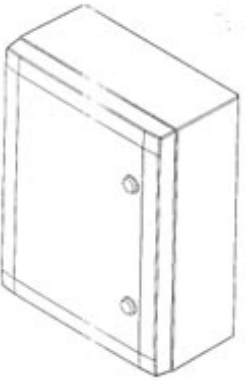

<b>DESIGN NUMBER</b>	256306
<b>CLASS</b>	02-04
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA	
<b>DATE OF REGISTRATION</b>	06/09/2013
<b>TITLE</b>	SOLE FOR FOOTWEAR
<b>PRIORITY NA</b>	


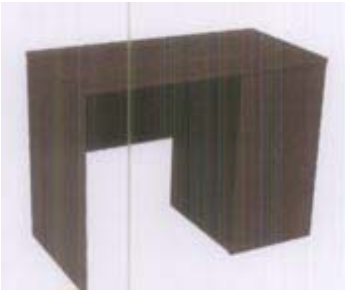





<b>DESIGN NUMBER</b>	256359
<b>CLASS</b>	23-01
<b>1)TOYOX CO., LTD.</b> 4371, MAEZAWA, KUROBE-SHI, TOYAMA-KEN, JAPAN, A JAPANESE COMPANY	
<b>DATE OF REGISTRATION</b>	10/09/2013
<b>TITLE</b>	HOSE FASTENER



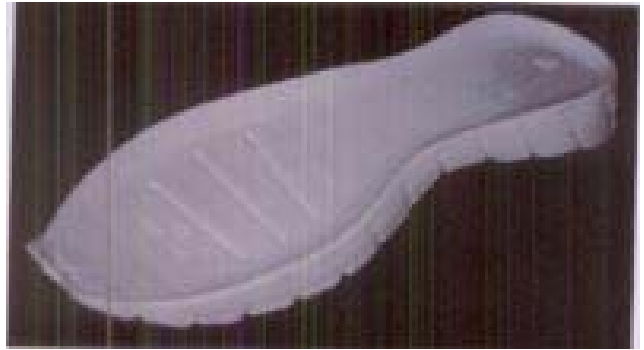
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-005370	11/03/2013	JAPAN

<b>DESIGN NUMBER</b>	256398		
<b>CLASS</b>	07-02		
<b>1)MRS. SIMPLE (PROPRIETOR), NATIONALITY INDIAN TRADING AS TULIP INDUSTRIES (THIS IS A PROPRIETORSHIP FIRM) WHOES ADDRESS IS C-130, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-110039 (INDIA)</b>			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	BOWL		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255260		
<b>CLASS</b>	13-03		
<b>1)FIBOX OY AB, A COMPANY OF FINLAND OF KEILARANTA 19, FI-02150 ESPOO, FINLAND</b>			
<b>DATE OF REGISTRATION</b>	16/07/2013		
<b>TITLE</b>	PROTECTIVE CASING FOR ELECTRICAL DEVICES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002168047-0001	17/01/2013	OHIM	
<b>DESIGN NUMBER</b>	256843		
<b>CLASS</b>	23-04		
<b>1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	26/09/2013		
<b>TITLE</b>	CEILING FAN		
<b>PRIORITY NA</b>			

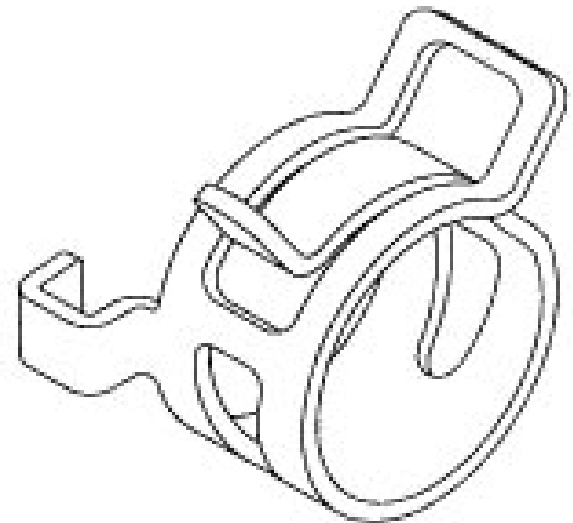
<b>DESIGN NUMBER</b>	256309	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256403	
<b>CLASS</b>	06-03	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>		
<b>DATE OF REGISTRATION</b>	12/09/2013	
<b>TITLE</b>	TABLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255581	
<b>CLASS</b>	23-02	
<b>1)DEEPAM PALM DISH, SMALL SCALE INDUSTRIAL UNIT, REGISTERED UNDER MSME ACT, WHOSE ADDRESS IS DEEPAK PALM DISH, MAPCO ROAD, ST. THOMAS STREET, KURIACHIRA, THRISSUR-6, KERALA AND NATIONALITY IS INDIAN</b>		
<b>DATE OF REGISTRATION</b>	31/07/2013	
<b>TITLE</b>	SOAP DISH	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255877	
<b>CLASS</b>	09-01	
<b>1)SABMILLER INDIA LIMITED, AN INDIAN COMPANY, OF</b> SOLITAIRE CORPORATE PARK 10, UNIT NO. 1021, 2ND FLOOR, SURVEY NO. 131-A, CHAKALA, ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI 400093, MAHARASHTRA		
<b>DATE OF REGISTRATION</b>	16/08/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	256073	
<b>CLASS</b>	12-16	
<b>1)MAHINDRA &amp; MAHINDRA LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913 OF</b> GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	27/08/2013	
<b>TITLE</b>	FRONT BUMPER OF A VEHICLE	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	251334	
<b>CLASS</b>	14-99	
<b>1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF</b> 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA		
<b>DATE OF REGISTRATION</b>	31/01/2013	
<b>TITLE</b>	STYLUS	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
30-2012-0041299	28/08/2012	REPUBLIC OF KOREA
		

<b>DESIGN NUMBER</b>	256307
<b>CLASS</b>	02-04
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>	
<b>DATE OF REGISTRATION</b>	06/09/2013
<b>TITLE</b>	SOLE FOR FOOTWEAR
<b>PRIORITY NA</b>	








<b>DESIGN NUMBER</b>	256360	
<b>CLASS</b>	23-01	
<b>1)TOYOX CO., LTD. 4371, MAEZAWA, KUROBE-SHI, TOYAMA-KEN, JAPAN, A JAPANESE COMPANY</b>		
<b>DATE OF REGISTRATION</b>	10/09/2013	
<b>TITLE</b>	HOSE FASTENER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-005371	11/03/2013	JAPAN



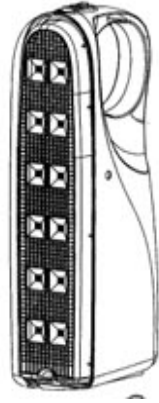
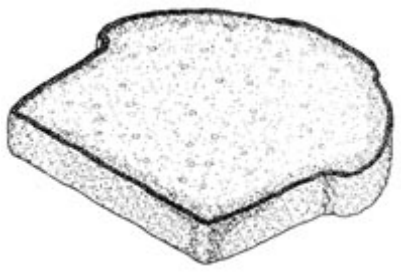

<b>DESIGN NUMBER</b>	254076	
<b>CLASS</b>	12-08	
<b>1)BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT, OF PETUELRING 130, 80809, MUNICH, GERMANY, A GERMAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	24/05/2013	
<b>TITLE</b>	MOTOR VEHICLE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
DE 402012101027.1	26/11/2012	GERMANY

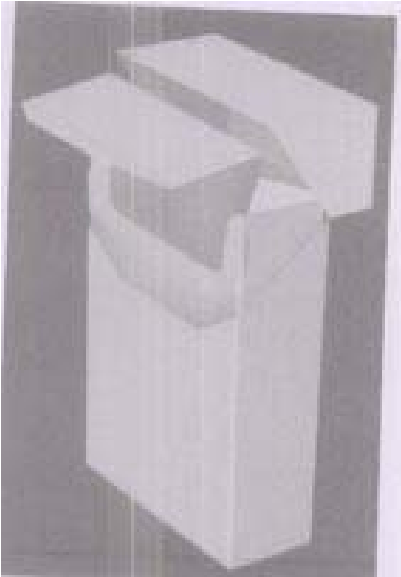


<b>DESIGN NUMBER</b>	255256	
<b>CLASS</b>	02-04	
<b>1)THAIKATTIL JOSE, THAIKATTIL HOUSE, OLLUKARA P.O., THRISSUR, KERALA STATE 680655, INDIA, AN INDIAN NATIONAL</b>		
<b>DATE OF REGISTRATION</b>	16/07/2013	
<b>TITLE</b>	SHOE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255331	
<b>CLASS</b>	26-01	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/07/2013	
<b>TITLE</b>	CANDLE HOLDER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256449	
<b>CLASS</b>	08-06	
<b>1)AMITBHAI M. CHOVIYA AND ASHISHBHAI G. GADHIYA BOTH INDIAN NATIONAL PARTNERS OF FORAM SALES CORPORATION AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT PLOT NO. 7, PATEL IND. AREA, OPP. RIDDHI SIDDHI PARK, NEAR SANDHIYA POOL, (KOTHARIYA), RAJKOT, GUJARAT-INDIA</b>		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		


<b>DESIGN NUMBER</b>	256074	
<b>CLASS</b>	26-06	
<b>1)MAHINDRA &amp; MAHINDRA LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913 OF</b> GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	27/08/2013	
<b>TITLE</b>	HEADLAMP OF A VEHICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256308	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256402	
<b>CLASS</b>	06-04	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913,</b> OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA		
<b>DATE OF REGISTRATION</b>	12/09/2013	
<b>TITLE</b>	STORAGE FURNITURE	
<b>PRIORITY NA</b>		



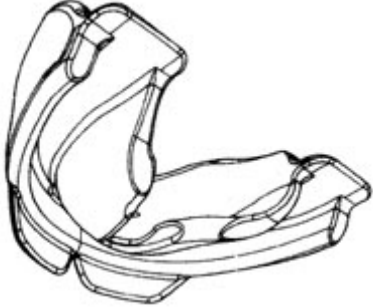





<b>DESIGN NUMBER</b>	255576		
<b>CLASS</b>	26-02		
<b>1)EVEREADY INDUSTRIES INDIA LTD.</b> 1, MIDDLETON STREET, KOLKATA-700071, WEST BENGAL, INDIA, AN INDIAN COMPANY			
<b>DATE OF REGISTRATION</b>	31/07/2013		
<b>TITLE</b>	FLASHLIGHT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	251970		
<b>CLASS</b>	01-01		
<b>1)FRIO-LAY NORTH AMERICA, INC., INCORPORATED IN THE STATE OF DELAWARE OF</b> 7701 LEGACY DRIVE, PLANO, TEXAS 75024-4099, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	01/03/2013		
<b>TITLE</b>	BAKERS PRODUCT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/431,378	06/09/2012	U.S.A.	
<b>DESIGN NUMBER</b>	256302		
<b>CLASS</b>	02-04		
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	SOLE FOR FOOTWEAR		
<b>PRIORITY NA</b>			

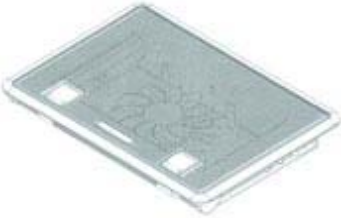

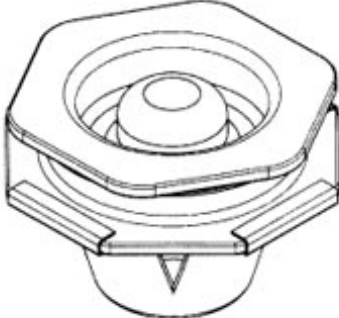
<b>DESIGN NUMBER</b>	256395	
<b>CLASS</b>	09-03	
<b>1)ITC LIMITED, AN INDIAN COMPANY WITHIN THE MEANING OF THE COMPANIES ACT, 1956 OF VIRGINIA HOUSE, 37, J. L. NEHRU ROAD, KOLKATA – 700 071, WEST BENGAL, INDIA.</b>		
<b>DATE OF REGISTRATION</b>	12/09/2013	
<b>TITLE</b>	CIGARETTE PACK	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	253626	
<b>CLASS</b>	23-03	
<b>1)MR. DHITI TOWIWAT A CITIZEN OF THAILAND OF THE ADDRESS: 163/71, PHAHONYOTHIN 32, KHWAENG LAT YAO, KHET CHATUCHAK, BANGKOK, THAILAND</b>		
<b>DATE OF REGISTRATION</b>	02/05/2013	
<b>TITLE</b>	HEAT EXCHANGER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
1202002953	08/11/2012	THAILAND
<b>ANOTHER PERSPECTIVE VIEW</b>		

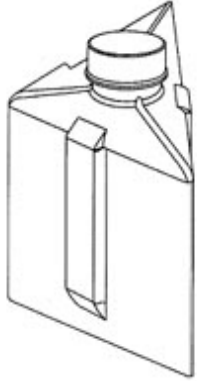


<b>DESIGN NUMBER</b>	255145	
<b>CLASS</b>	12-16	
<b>1)VOLVO TRUCK CORPORATION, OF 405 08 GÖTEBORG, SWEDEN</b>		
<b>DATE OF REGISTRATION</b>	11/07/2013	
<b>TITLE</b>	FENDER FOR VEHICLES	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002179424-0004	06/02/2013	OHIM


<b>DESIGN NUMBER</b>	255305		
<b>CLASS</b>	11-02		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	18/07/2013		
<b>TITLE</b>	VASE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255398		
<b>CLASS</b>	11-02		
<b>1)VIPIN JAIN AN INDIAN NATIONAL GOKUL INTERNATIONAL, GALA NO. 2 ROOPAL INDUSTRIAL ESTATE, H.P. GAS GODOWN GALLI, BHAYANDAR EAST, THANE-401105</b>			
<b>DATE OF REGISTRATION</b>	25/07/2013		
<b>TITLE</b>	FLOWER VASE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	251941		
<b>CLASS</b>	24-99		
<b>1)CHRISTOPHER JOHN FARRELL, AUSTRALIAN NATIONAL, OF 44 SIGANTO DRIVE HELENSVALE QLD 4212, AUSTRALIA</b>			
<b>DATE OF REGISTRATION</b>	28/02/2013		
<b>TITLE</b>	ORTHODONTIC APPLIANCE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
AU 143331/2012	31/08/2012	AUSTRALIA	

<b>DESIGN NUMBER</b>	256940	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT</b> RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256215	
<b>CLASS</b>	02-04	
<b>1)DHEERAJ FOOT CRAFT INDIA PVT. LTD (DULY INCORPORATED UNDER THE PROVISION OF THE COMPANY ACT, 1956) AT 103, SECTOR-3, HSIIDC, KARNAL-132001 (HARYANA),</b> WHOSE DIRECTOR IS MANISH BHANDARI, OF THE ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	04/09/2013	
<b>TITLE</b>	SOLE OF FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254412	
<b>CLASS</b>	12-16	
<b>1)KRIPALSINH DILIPSINH JADEJA TRADING AS ROGER MOTORS, NATIONALITY INDIA, ADDRESS AT</b> GONDAL ROAD, NEAR RAJKAMAL PETROL PUMP, RAJKOT 360004, GUJARAT, INDIA		
<b>DATE OF REGISTRATION</b>	10/06/2013	
<b>TITLE</b>	SUSPENSION ABSORBER	
<b>PRIORITY NA</b>		


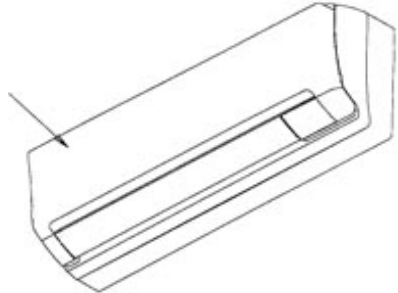

<b>DESIGN NUMBER</b>	251145		
<b>CLASS</b>	14-02		
<b>1)COOLER MASTER CO., LTD, A COMPANY INCORPORATED UNDER THE LAWS OF CHINA, HAVING ITS OFFICE AT</b> 9F., NO. 778-1, ZHONGZHENG RD., ZHONGHE DIST., NEW TAIPEI CITY 235, TAIWAN (R.O.C.)			
<b>DATE OF REGISTRATION</b>	23/01/2013		
<b>TITLE</b>	COOLING PAD (FOR ELECTRONIC DEVICES)		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201230478692.2	09/10/2012	CHINA	
<b>DESIGN NUMBER</b>	255208		
<b>CLASS</b>	23-01		
<b>1)SHREEJEE PLASTICS, F-266, POCET-F, SECTOR-3, DSIDC, BAWANA INDUSTRIAL AREA, BAWANA, DELHI-110049, INDIA.</b> (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- SUNIL AGGARWAL. AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	12/07/2013		
<b>TITLE</b>	WATER FILTER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255363		
<b>CLASS</b>	15-99		
<b>1)GREIF INTERNATIONAL HOLDING BV, A DUTCH COMPANY OF</b> BERGSEWEG 6, VREELAND 3633AK, NETHERLANDS			
<b>DATE OF REGISTRATION</b>	22/07/2013		
<b>TITLE</b>	AGITATOR ASSEMBLY		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/443,772	22/01/2013	U.S.A.	


<b>DESIGN NUMBER</b>	256101	
<b>CLASS</b>	13-03	
<b>1) LARSEN &amp; TOUBRO LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 OF</b> L & T HOUSE, BALLARD ESTATE, MUMBAI 400 001, STATE OF MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	28/08/2013	
<b>TITLE</b>	TWO POLE CONTACTOR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256918	
<b>CLASS</b>	05-05	
<b>1) M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT</b> RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255697	
<b>CLASS</b>	09-01	
<b>1) JOHN DISTILLERIES PVT LTD. INDIAN NATIONAL</b> 110, PANTHARPALYA, MYSORE ROAD, BANGALORE-560039, KARNATAKA, INDIA		
<b>DATE OF REGISTRATION</b>	07/08/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		

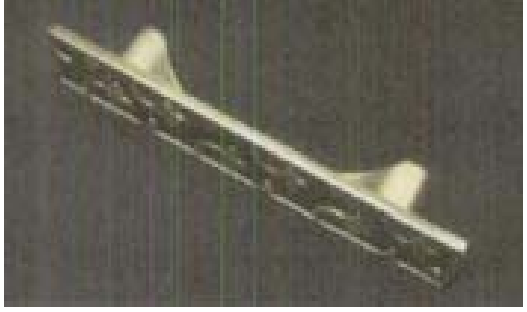
<b>DESIGN NUMBER</b>	251713		
<b>CLASS</b>	09-01		
<b>1)FRIENDSHIP PRODUCTS LLC, INCORPORATED UNDER THE LAWS OF STATE OF CALIFORNIA, U.S.A., OF THE ADDRESS</b> 7401 S. SEPULVEDA BLVD. # 116, LOS ANGELES, CALIFORNIA, 90045, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	18/02/2013		
<b>TITLE</b>	CONTAINER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/422,261	17/08/2012	U.S.A.	
<b>DESIGN NUMBER</b>	256058		
<b>CLASS</b>	15-04		
<b>1)JITENDRAKUMAR N. NAIK AN INDIVIDUAL-INDIAN RESIDENT OF,</b> PLOT NO.-5101, ROAD NO.-5, G.I.D.C., SACHIN-394230, SURAT INDIA			
<b>DATE OF REGISTRATION</b>	27/08/2013		
<b>TITLE</b>	CLAY BRICK MACHINE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256303		
<b>CLASS</b>	02-04		
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	SOLE FOR FOOTWEAR		
<b>PRIORITY NA</b>			


<b>DESIGN NUMBER</b>	256396	
<b>CLASS</b>	09-03	
<b>1)ITC LIMITED, AN INDIAN COMPANY WITHIN THE MEANING OF THE COMPANIES ACT, 1956 OF VIRGINIA HOUSE, 37, J. L. NEHRU ROAD, KOLKATA - 700071, WEST BENGAL, INDIA</b>		
<b>DATE OF REGISTRATION</b>	12/09/2013	
<b>TITLE</b>	CIGARETTE PACK	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	255075	
<b>CLASS</b>	12-15	
<b>1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, FR-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS- BRAILLE 10 - CH-1763 GRANGES-PACCOT, SWITZERLAND</b>		
<b>DATE OF REGISTRATION</b>	09/07/2013	
<b>TITLE</b>	TYRE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
13/0314	11/01/2013	FRANCE
		
<b>DESIGN NUMBER</b>	256909	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
		

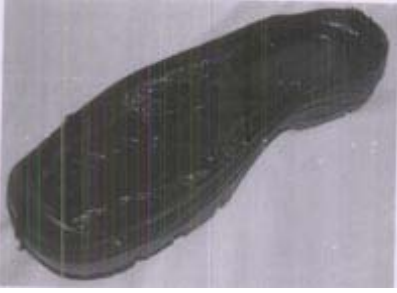







<b>DESIGN NUMBER</b>	256582	
<b>CLASS</b>	12-15	
<b>1)TVS SRICHAKRA LIMITED, AN INDIAN COMPANY, 7B, WEST VELI STREET, MADURAI 625 001, TAMIL NADU, INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	TYRE	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	255794	
<b>CLASS</b>	23-04	
<b>1)DAIKIN INDUSTRIES LTD. A JAPANESE COMPANY OF THE ADDRESS: UMEDA CENTER BUILDING, 4-12 NAKAZAKI-NISHI 2-CHOME, KITA-KU, OSAKA-SHI, OSAKA-FU, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	13/08/2013	
<b>TITLE</b>	AIR CONDITIONER	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	256702	
<b>CLASS</b>	12-11	
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	24/09/2013	
<b>TITLE</b>	MOTORCYCLE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2013-006815	27/03/2013	JAPAN
		

<b>DESIGN NUMBER</b>	256094	
<b>CLASS</b>	12-16	
<b>1)MAHINDRA &amp; MAHINDRA LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913 OF</b> GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	28/08/2013	
<b>TITLE</b>	FRONT GRILLE OF A VEHICLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256897	
<b>CLASS</b>	08-06	
<b>1)SANVI ENTERPRISE, AN INDIAN ENTITY HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> NATIONAL HIGHWAY 8-B, OPP. PARIN FURNITURE, KOTHARIYA SOLVENT AREA, NEAR DHOKIYA MOTORS, KOTHARIYA, DIST: RAJKOT-360004, GUJARAT, INDIA		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	CABINET HANDLE	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	257043	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT</b> RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		

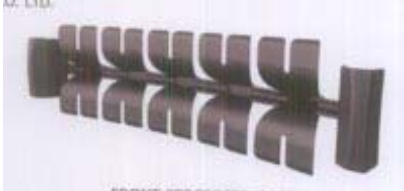


<b>DESIGN NUMBER</b>	256314	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	251943	
<b>CLASS</b>	24-01	
<b>1)GENERAL ELECTRIC COMPANY, A NEW YORK CORPORATION INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA HAVING ITS OFFICE AT 1 RIVER ROAD, SCHENECTADY, NEW YORK 12345 UNITED STATES OF AMERICA</b>		
<b>DATE OF REGISTRATION</b>	28/02/2013	
<b>TITLE</b>	BALANCE OF PLANT ONLINE RACK AND MODULE ASSEMBLY	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256941	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256217	
<b>CLASS</b>	02-04	
<b>1)VIROLA SHOE PVT. LTD (COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT) HAVING ITS OFFICE AT 21/68, FREEGANJ, AGRA (U.P.) INDIA, OF THE ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	04/09/2013	
<b>TITLE</b>	SHOE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255262	
<b>CLASS</b>	26-03	
<b>1)HAVELLS INDIA LIMITED HAVING REGISTERED OFFICE AT 1, RAJ NARAIN MARG, CIVIL LINES, DELHI 110054.</b>		
<b>DATE OF REGISTRATION</b>	16/07/2013	
<b>TITLE</b>	LUMINAIRE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255587	
<b>CLASS</b>	08-06	
<b>1)KAPILBHAI BALVANTRAI VYAS AND JIGNESHBHAI CHHAGANBHAI GOHEL BOTH INDIAN NATIONAL PARTNER OF RATNAPRABHA HARDWARE AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS:- 6, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIYA MAIN ROAD, RAJKOT-2. GUJARAT-INDIA</b>		
<b>DATE OF REGISTRATION</b>	01/08/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	256687	
<b>CLASS</b>	08-06	
<b>1)MAHESHBHAI SHIVALALBHAI GAJERA AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE HARIKRUPA DIE CASTING AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT K-1, 242/17, B/4 MEL-TECH, NEAR TURBO BEARING, AJI VASAHAAT GIDC, RAJKOT-360002, GUJARAT-INDIA</b>		
<b>DATE OF REGISTRATION</b>	23/09/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256844	
<b>CLASS</b>	23-04	
<b>1)CROMPTON GREAVES LIMITED, CG HOUSE, 6TH FLOOR, DR. ANNIE BESANT ROAD, WORLI, MUMBAI - 400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	26/09/2013	
<b>TITLE</b>	CEILING FAN	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256079	
<b>CLASS</b>	07-99	
<b>1)MOHD. SHARIQ, WASEEM AKHTAR &amp; MUSHAHID HUSAIN; ALL INDIAN NATIONALS, TRADING AS INTRA ACCESSORIES WHOSE ADDRESS IS C/O INTRA DECO CORP., NEAR IQBAL BUILDING, BARADARI, MORADABAD-244001, U.P., INDIA</b>		
<b>DATE OF REGISTRATION</b>	27/08/2013	
<b>TITLE</b>	L.P.G. CYLINDER TROLLEY	
<b>PRIORITY NA</b>		

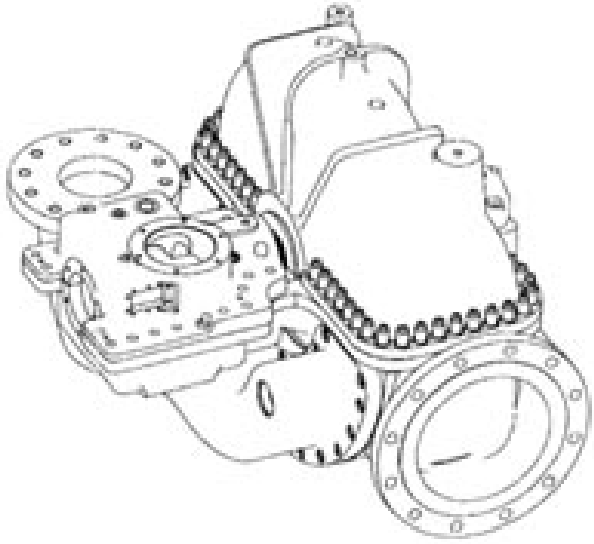


<b>DESIGN NUMBER</b>	256179	
<b>CLASS</b>	08-06	
<b>1)SHOBHNABEN R BARASIYA (ADULT &amp; INDIAN NATIONALS) AND SOLE PROPRIETOR OF SURAJ METAL (INDIAN PROPRIETARY CONCERN) HAVING PLACE OF BUSINESS</b> AT-4, PARSANA SOCIETY, NR. 73, SCHOOL RAJKOT-GUJARAT (INDIA)		
<b>DATE OF REGISTRATION</b>	03/09/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256310	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256405	
<b>CLASS</b>	06-04	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913,</b> OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA		
<b>DATE OF REGISTRATION</b>	12/09/2013	
<b>TITLE</b>	WALL MOUNTED SHELF	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	253276		
<b>CLASS</b>	24-02		
<b>1)ENDO PHARMACEUTICALS SOLUTIONS INC., HAVING ITS REGISTERED OFFICE AT</b> 1400 ATWATER DRIVE, MALVERN, PENNSYLVANIA 19355, USA, BY NATIONALITY USA			
<b>DATE OF REGISTRATION</b>	22/04/2013		
<b>TITLE</b>	TUNNELLING TOOL FOR IMPLANTING A MEDICAL IMPLANT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/435,450	24/10/2012	U.S.A.	
<b>DESIGN NUMBER</b>	254828		
<b>CLASS</b>	07-99		
<b>1)M/S K.S.B. INTERNATIONAL, E-2/47, SHASTRI NAGAR, NEW DELHI-110052,</b> AN INDIAN PROPRIETORSHIP FIRM, WHOSE PROPRIETOR IS DEEPAK BHALLA, OF ABOVE ADDRESS, ALL INDIAN NATIONAL			
<b>DATE OF REGISTRATION</b>	27/06/2013		
<b>TITLE</b>	STORAGE BOX		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255571		
<b>CLASS</b>	09-01		
<b>1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY</b> NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	31/07/2013		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002177089-0001	01/02/2013	OHIM	

<b>DESIGN NUMBER</b>	255915	
<b>CLASS</b>	06-01	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>		
<b>DATE OF REGISTRATION</b>	20/08/2013	
<b>TITLE</b>	LUMBAR SUPPORT OF A CHAIR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256948	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257026	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	256299		
<b>CLASS</b>	02-04		
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	SOLE FOR FOOTWEAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255017		
<b>CLASS</b>	12-11		
<b>1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND &amp; 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	05/07/2013		
<b>TITLE</b>	STEP HOLDER FOR MOTORCYCLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255143		
<b>CLASS</b>	12-16		
<b>1)VOLVO TRUCK CORPORATION, OF 405 08 GÖTEBORG, SWEDEN</b>			
<b>DATE OF REGISTRATION</b>	11/07/2013		
<b>TITLE</b>	FRONT PANEL FOR VEHICLES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002179424-0002	06/02/2013	OHIM	

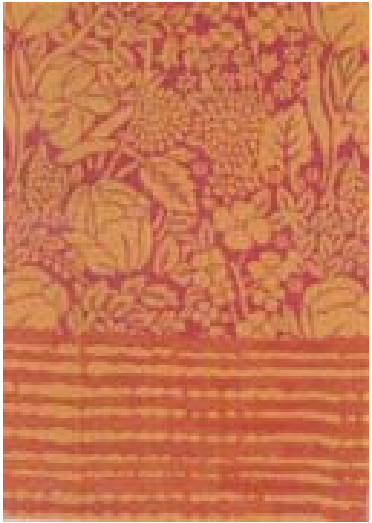
<b>DESIGN NUMBER</b>	255748		
<b>CLASS</b>	15-01		
<b>1)TRIVENI TURBINE LIMITED, AN INDIAN COMPANY HAVING ITS PLACE OF BUSINESS AT 12A, PEENYA INDUSTRIAL AREA, BANGLORE-560058</b>			
<b>DATE OF REGISTRATION</b>	12/08/2013		
<b>TITLE</b>	STEAM CASING OF A SINGLE STAGE STEAM TURBINE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256296		
<b>CLASS</b>	02-04		
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	SOLE FOR FOOTWEAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	254128		
<b>CLASS</b>	12-08		
<b>1)BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT, OF PETUELRING 130, 80809, MUNICH, GERMANY, A GERMAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	28/05/2013		
<b>TITLE</b>	MOTOR VEHICLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
DE 402012101055.7	06/12/2012	GERMANY	


<b>DESIGN NUMBER</b>	255060		
<b>CLASS</b>	12-11		
<b>1)HONDA MOTOR CO., LTD., A CORPORATION OF JAPAN</b> OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
<b>DATE OF REGISTRATION</b>	08/07/2013		
<b>TITLE</b>	MOTOR SCOOTER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-000162	09/01/2013	JAPAN	
<b>DESIGN NUMBER</b>	255579		
<b>CLASS</b>	23-02		
<b>1)DEEPAM PALM DISH, SMALL SCALE INDUSTRIAL UNIT, REGISTERED UNDER MSME ACT, WHOSE ADDRESS IS</b> DEEPAK PALM DISH, MAPCO ROAD, ST. THOMAS STREET, KURIAHIRA, THRISSUR-6, KERALA AND NATIONALITY IS INDIAN			
<b>DATE OF REGISTRATION</b>	31/07/2013		
<b>TITLE</b>	SOAP DISH		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256657		
<b>CLASS</b>	14-03		
<b>1)BANG &amp; OLUFSEN A/S, A DANISH PUBLIC LIMITED COMPANY OF THE ADDRESS</b> PETER BANGS VEJ 15, 7600 STRUER, DENMARK			
<b>DATE OF REGISTRATION</b>	20/09/2013		
<b>TITLE</b>	LOUDSPEAKER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002207563-0001	22/03/2013	OHIM	



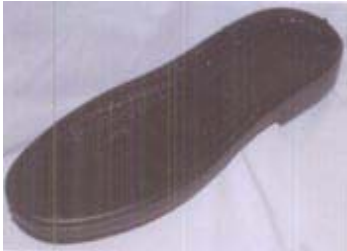
<b>DESIGN NUMBER</b>	256738	
<b>CLASS</b>	06-01	
<b>1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT</b> 5 CORPORATE AVENUE, B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	24/09/2013	
<b>TITLE</b>	CHAIR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256304	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256397	
<b>CLASS</b>	07-02	
<b>1)MRS. SIMPLE (PROPRIETOR), NATIONALITY INDIAN TRADING AS TULIP INDUSTRIES (THIS IS A PROPRIETORSHIP FIRM) WHOES ADDRESS IS C-130, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-110039 (INDIA)</b> C-130, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-110039 (INDIA)		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	BOWL	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	255210		
<b>CLASS</b>	23-02		
<b>1)RAJHANS CHEMICALS &amp; PLASTIC INDUSTRIES, B-70/76, DSIDC INDUSTRIAL AREA, LAWRENCE ROAD, DELHI-110035, INDIA.</b> (AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE :- SH. SANJEEV JAIN AND SMT. SHAKUNTLA DEVI JAIN AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
<b>DATE OF REGISTRATION</b>	12/07/2013		
<b>TITLE</b>	BALLCOCK		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255285		
<b>CLASS</b>	08-06		
<b>1)(1) MAYURBHAI RADADIYA (2) BHAVESHBHAI RAKHOLIYA BOTH INDIAN NATIONAL PARTNERS OF PLANET ENTERPRISE AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 4-PARSANA SOCIETY, NEAR 50 FEET MAIN ROAD, OPP. 73 NO. SCHOOL, PATEL NAGAR RAJKOT, GUJARAT-INDIA</b>			
<b>DATE OF REGISTRATION</b>	17/07/2013		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255546		
<b>CLASS</b>	12-15		
<b>1)COMPAGNIE GENERALE DES ETABLISSEMENTS MICHELIN, A FRENCH COMPANY OF 12 COURS SABLON, FR-63000, CLERMONT-FERRAND, FRANCE, AND MICHELIN RECHERCHE ET TECHNIQUE S.A., A SWISS COMPANY OF ROUTE LOUIS- BRAILLE 10 - CH-1763 GRANGES-PACCOT, SWITZERLAND</b>			
<b>DATE OF REGISTRATION</b>	31/07/2013		
<b>TITLE</b>	TYRE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
13/0842	15/02/2013	FRANCE	

<b>DESIGN NUMBER</b>	255647	
<b>CLASS</b>	08-06	
<b>1)DILIPBHAI BACHUBHAI HIRPARA (INDIAN NATIONALS) AND SOLE PROPRIETOR OF JANKI DIE-CAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-PLOT NO. 834, AJI INDUSTRIAL AREA, NR; SITARAM WAY BRIDGE, OPP: MUNICIPAL WORKSHOP, BHAVNAGAR ROAD, RAJKOT-GUJARAT (INDIA)</b>		
<b>DATE OF REGISTRATION</b>	06/08/2013	
<b>TITLE</b>	HANDLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256924	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	251452	
<b>CLASS</b>	09-05	
<b>1)AVENTISUB II INC., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATES OF DELAWARE, OF 3711 KENNETT PIKE, SUITE 200 GREENVILLE, DELAWARE 19807, UNITED STATES</b>		
<b>DATE OF REGISTRATION</b>	06/02/2013	
<b>TITLE</b>	BLISTER PACKAGE	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29429018	06/08/2012	U.S.A.

<b>DESIGN NUMBER</b>	256277	
<b>CLASS</b>	07-01	
<b>1)BONJOUR INTERNATIONAL, A INDIAN PARTNERSHIP FIRM OF 15 UA JAWAHAR NAGAR, DELHI-110007, INDIA, WHOSE PARTNERS ARE (1) RAMAN GUPTA OF 385, DEEPALI, PITAMPURA, DELHI-110034 (2) RAJESH KUMAR GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 AND (3) REENA GUPTA OF 384, DEEPALI, PITAMPURA, DELHI-110034 ALL INDIAN NATIONALS</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	FLASK	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255920	
<b>CLASS</b>	06-01	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>		
<b>DATE OF REGISTRATION</b>	20/08/2013	
<b>TITLE</b>	NECKREST OF A CHAIR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256301	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255916	
<b>CLASS</b>	06-01	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>		
<b>DATE OF REGISTRATION</b>	20/08/2013	
<b>TITLE</b>	ARMREST OF A CHAIR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256300	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255018	
<b>CLASS</b>	12-11	
<b>1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND &amp; 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA</b>		
<b>DATE OF REGISTRATION</b>	05/07/2013	
<b>TITLE</b>	MOTORCYCLE	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	255065	
<b>CLASS</b>	07-02	
<b>1)TTK PRESTIGE LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS</b> AT 11TH FLOOR, BRIGADE TOWERS, 135 BRIGADE ROAD, BANGALORE-560025, STATE OF KARNATAKA, INDIA		
<b>DATE OF REGISTRATION</b>	08/07/2013	
<b>TITLE</b>	GAS STOVE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	257042	
<b>CLASS</b>	05-05	
<b>1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT</b> RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
<b>DATE OF REGISTRATION</b>	30/09/2013	
<b>TITLE</b>	TEXTILE FABRIC	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256313	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	254972	
<b>CLASS</b>	14-99	
<b>1)SAMSUNG ELECTRONICS CO., LTD.</b> 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA		
<b>DATE OF REGISTRATION</b>	03/07/2013	
<b>TITLE</b>	TELEVISION STAND	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
30-2013-0000634	04/01/2013	REPUBLIC OF KOREA

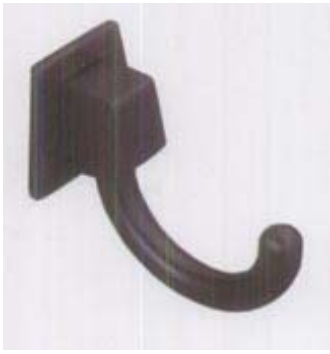






<b>DESIGN NUMBER</b>	256580	
<b>CLASS</b>	12-15	
<b>1)TVS SRICHAKRA LIMITED, AN INDIAN COMPANY,</b> 7B, WEST VELI STREET, MADURAI 625001, TAMIL NADU, INDIA		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	TYRE	
<b>PRIORITY NA</b>		


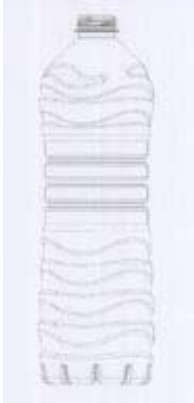
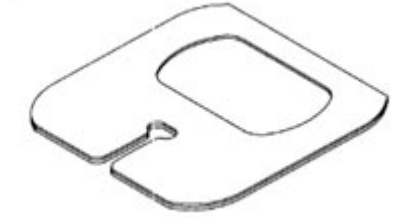



<b>DESIGN NUMBER</b>	255483	
<b>CLASS</b>	24-01	
<b>1)INDIAN COUNCIL OF AGRICULTURAL RESEARCH,</b> KRISHI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI- 110001, INDIAN		
<b>DATE OF REGISTRATION</b>	29/07/2013	
<b>TITLE</b>	INTERLOCKING NAIL FOR REPAIR OF FRACTURE IN TIBIA	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	255589	
<b>CLASS</b>	08-06	
<b>1)(1)MUKESHBHAI B. SORATHIYA AND (2) JAYSUKHBHAI R. SORATHIYA BOTH INDIAN NATIONAL PARTNER OF SERON STEEL INDUSTRIES AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> B/H. NILKANTH CINEMA, MEHULNAGAR MAIN ROAD, NEAR GAYATRI HALL, RAJKOT-2, GUJARAT-INDIA		
<b>DATE OF REGISTRATION</b>	01/08/2013	
<b>TITLE</b>	KNOB	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256081	
<b>CLASS</b>	03-01	
<b>1)RAMNEET KAUR SAHOTA, NATIONALITY INDIAN WHOES ADDRESS IS</b> V-264, 1ST FLOOR, RAJOURI GARDEN, NEW DELHI-110027 (INDIA)		
<b>DATE OF REGISTRATION</b>	27/08/2013	
<b>TITLE</b>	HANDBAG	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256199	
<b>CLASS</b>	15-99	
<b>1)M/S JOGINDER ELECTRIC WORKS, DHULKOT ROAD, P.O. AHMEDGARH-148021, DISTT. SANGRUR (PUNJAB) INDIA</b> AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- HARJIT SINGH BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	04/09/2013	
<b>TITLE</b>	WOOD ENGRAVING MACHINE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256266		
<b>CLASS</b>	24-04		
<b>1)3M INNOVATIVE PROPERTIES COMPANY, A COMPANY INCORPORATED IN THE STATE OF DELAWARE</b> OF 3M CENTER, SAINT PAUL, MINNESOTA 55133-3427, USA			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	MEDICAL DRESSING		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/449,415	15/03/2013	U.S.A.	
<b>DESIGN NUMBER</b>	256312		
<b>CLASS</b>	02-04		
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	SOLE FOR FOOTWEAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255588		
<b>CLASS</b>	08-06		
<b>1)(1)MUKESHBHAI B. SORATHIYA AND (2) JAYSUKHBHAI R. SORATHIYA</b> <b>BOTH INDIAN NATIONAL PARTNER OF SERON STEEL INDUSTRIES AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS</b> AT B/H. NILKANTH CINEMA, MEHULNAGAR MAIN ROAD, NEAR GAYATRI HALL, RAJKOT-2, GUJARAT-INDIA			
<b>DATE OF REGISTRATION</b>	01/08/2013		
<b>TITLE</b>	HANDLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	256080		
<b>CLASS</b>	07-99		
<b>1)MOHD. SHARIQ, WASEEM AKHTAR &amp; MUSHAHID HUSAIN; ALL INDIAN NATIONALS, TRADING AS INTRA ACCESSORIES WHOSE ADDRESS IS</b> C/O INTRA DECO CORP., NEAR IQBAL BUILDING, BARADARI, MORADABAD-244001, U.P., INDIA			
<b>DATE OF REGISTRATION</b>	27/08/2013		
<b>TITLE</b>	L.P.G. CYLINDER TROLLEY		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256873		
<b>CLASS</b>	09-01		
<b>1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS</b> WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA			
<b>DATE OF REGISTRATION</b>	27/09/2013		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256265		
<b>CLASS</b>	24-04		
<b>1)3M INNOVATIVE PROPERTIES COMPANY, A COMPANY INCORPORATED IN THE STATE OF DELAWARE</b> OF 3M CENTER, SAINT PAUL, MINNESOTA 55133-3427, USA			
<b>DATE OF REGISTRATION</b>	06/09/2013		
<b>TITLE</b>	MEDICAL DRESSING		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/448,174	11/03/2013	U.S.A.	

<b>DESIGN NUMBER</b>	256311	
<b>CLASS</b>	02-04	
<b>1)LIBERTY SHOES LIMITED, AN INDIAN COMPANY, OF</b> LIBERTY PURAM, 13, MILESTONE, GT KARNAL ROAD, KUTAIL, DT-KARNAL - 132001, HARYANA, INDIA		
<b>DATE OF REGISTRATION</b>	06/09/2013	
<b>TITLE</b>	SOLE FOR FOOTWEAR	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	253277		
<b>CLASS</b>	24-02		
<b>1)ENDO PHARMACEUTICALS SOLUTIONS INC., HAVING ITS REGISTERED OFFICE AT</b> 1400 ATWATER DRIVE, MALVERN, PENNSYLVANIA 19355, USA, BY NATIONALITY USA			
<b>DATE OF REGISTRATION</b>	22/04/2013		
<b>TITLE</b>	INSERTION TOOL		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/435,449	24/10/2012	U.S.A.	

<b>DESIGN NUMBER</b>	254319		
<b>CLASS</b>	12-16		
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE,</b> OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
<b>DATE OF REGISTRATION</b>	06/06/2013		
<b>TITLE</b>	COMPONENT OF VEHICLE DOOR		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	255103	
<b>CLASS</b>	14-03	
<b>1)ABB AB, A SWEDISH COMPANY OF KOPPABERGSVAGEN 2, 721 83 VASTERAS, SWEDEN</b>		
<b>DATE OF REGISTRATION</b>	10/07/2013	
<b>TITLE</b>	COMMUNICATION MODULE FOR ELECTRICITY METERS	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002165183-0002	11/01/2013	OHIM

